

1[SCHEDULE I-A.

[See section 1 (3)]

Outstill area of the Chanda District

- (1) The whole of the Sironcha Tahsil;
- (2) The following villages of the Gadchiroli Tahsil, namely :—
- (a) (1) Chargaon, (2) Gonjali, (3) Palasgaon, (4) Chimgaon (5) Mendha, (6) Wadegaon, (7) Singapur, (8) Kodalwahi, (9) Chatgaon, (10) Pander, (11) Mohandala, (12) Palakheda, (13) Suna Katizari, (14) Khutgaon, (15) Gatepalli, (16) Mendha, (17) Harikata, (18) Tohakupur, (19) Haldi, (20) Gadewahi, (21) Sakora, (22) Talodhi, (23) Karwafa, (24) Nawegaon, (25) Gotevahir, (26) Ranbhumi, (27) Jambli, (28) Ranmul, (29) Darasani, (30) Kusumghat, (31) Gattaguda, (32) Maroda, (33) Bandhona, (34) Nawargaon, (35) Gilgaon, (36) Bhandikanhar, (37) Gajanguda, (38) Sakhera, (39) Kanhargaon, (40) Karkapalli, (41) Raven-Jhola, (42) Saimara, (43) Pekinkasa, (44) Saterli, (45) Sowita, (46) Benoti, (47) Filekanar, (48) Fatri, (49) Ditantola, (50) Dewapur, (51) Dewada, (52) Gawama, (53) Rampur, (54) Potehaon, (55) Surgadevi, (56) Rajoli, (57) Tohagaon, (58) Ramada, (59) Kotegaon, (60) Tulsli, (61) Tumarikasa, (62) Nagoli, (63) Karkusi, (64) Maler, (65) Kudegaon, (66) Rawanpalli, (67) Murmari, (68) Jogna, (69) Bhagbhir, (70) Jamar, (71) Pawlisan, (72) Pendri, (73) Budapur, (74) Ahapur, (75) Muranda, (76) Dhehni, (77) Chichali, (78) Banarcha, (79) Lengada, (80) Jamgaon, (81) Judegaon, (82) Tadgela and (83) Kodsli;
- (b) all the villages of the Purada Police Station area except the following 24 villages, namely :—
- (i) Chawada, (2) Ramtola, (3) Dhuldongri, (4) Naicharpalli (5) Nawejhari (6) Sattitola, (7) Khambada, (8) Sajena, (9) Kannichak, (10) Talegaon, (11) Muska, (12) Angara, (13) Palasgaon, (14) Saotola, (15) Khodki, (16) Solan, (17) Salebhatti, (18) Nimgaon, (19) Mendha, (20) Bhausi, (21) Bhakrundi, (22) Kulkuli, (23) Nawegaon and (24) Tultuli;
- (c) all the villages of the Ahiri Police Station area, except the following 33 villages, namely :—
- (1) Laggam, (2) Laggam-Chak, (3) Rampur, (4) Bori, (5) Kultha, (6) Rajur-Chak, (7) Tikepalli, (8) Chatuguntapatch, (9) Tumargunda, (10) Dampur, (11) Baudukpalli, (12) Kothari, (13) Marpalli, (14) Morarli, (15) Chichela, (16) Gomhi, (17) Albatpalli, (18) Fuski, (19) Mukdi, (20) Fuski-Chak, (21) Dhanur, (22) Yella, (23) Machhligatta, (24) Nagalwahi, (25) Singanpalli, (26) Chaudampalli, (27) Champrala, (28) Laggam Hatti, (29) Koperalli, (30) Singanpeth, (31) Machli, (32) Gommni-Chak and (33) Kondegaon.]

SCHEDULE I.

[See section 148]

Year (1)	No. (2)	Short title (3)	Extent of repeal (4)
2*	*	*	*
1878	V	The Bombay Abkari Act, 1878	All the provisions except section 29-A
1947	XXX	The Bombay Molasses Act, 1947	The whole.

1 Schedule I-A was inserted by Bom. 12 of 1959, s. 19 (1).

2 This item was deleted by Bom. 12 of 1959, s. 19 (2)